

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAY MEN UP-MANTRI) (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The revised IV Plan scheme for grants to State Sports Councils was approved by the Government of India in June, 1970 and announced to the State Sports Councils on 18.6.70. Central assistance under the Scheme is limited to a percentage of the cost of the project subject to specified ceilings and the State Sports Councils will have to find the balance of funds before applying for Central assistance. In some cases land had also got to be acquired. This took time and resulted in nonutilization of the budget provision in full.

(c) In order to impress upon the State Sports Councils to avail of these schemes more effectively, Zonal Conferences were held last year. The State Education Secretaries have also been addressed on this point. Recently a Conference of the Representatives of the State Sports Councils was held at Patiala, where this point was again stressed. During the first month of 1971-72, a sum of Rs. 2,12,682/- out of this year's budget provision of Rs. 10 lakhs has been released.

Appointment in National Council of Educational Research and Training

708. SHRI SAROJ MUKHERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) whether the staff of the National Council of Educational Research and Training (NCERT) protested against the bypassing of the senior staff for appointments to higher posts ; and

(b) the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE

MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D. P. YADAVA) : (a) and (b). The council had a proposal to recruit two Assistant Secretaries from amongst qualified and experienced Section Officers of the Ministry. Certain representations were received in this regard from the Council's staff. These are under consideration.

Expansion of Alleppy Port in Kerala

709. SHRI A. K. GOPALAN: Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether Government are considering to expand the Alleppy Port, Kerala ;

(b) if so, the details thereof ;

(c) whether Government have received any representation with regard to this ;

(d) if so, the action taken by Government thereon ; and

(e) if no action has been taken, the reasons for the same ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a) and (b). Alleppy is not a major port and the executive responsibility for development of ports other than major ports vests in the concerned State Government. The Government of Kerala have reported that Alleppy is an open anchorage, fair weather port. Commensurate with the existing and potential traffic requirements, the State Government have provided the necessary facilities which are being effectively maintained.

The schemes provided for in the Fourth Five Year Plan relate to the provision of one 200 HP tug costing Rs. 5 lakhs

to replace one of the old tugs and special repairs to the pier costing Rs. 1 lakh.

(c) The Government of India have not received any representation.

(d) and (e). Do not arise.

Credit Squeeze Imposed on Commercial Bank Operations by Reserve Bank

710. SHRI R. R. SINGH DEO : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) whether the Reserve Bank has recently imposed stringent credit squeeze on commercial bank operations ;

(b) whether the same has seriously hampered industrial production in the country ;

(c) whether attention of the Government of India in this regard has been drawn to a report published in the *Economic Times* of the 7th April, 1971; and

(d) the reaction of Government in this regard ?

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT-RAO CHAVAN) : (a) It is true that the Reserve Bank has adopted necessary measures for credit control.

(b) No, Sir. The Reserve bank has taken necessary steps to ensure that these credit control measures do not affect production or the genuine requirements of trade.

(c) and (d). Yes, Sir. Government do not agree with the conclusions reached in the report.

Statement made by the Former Governor of the Reserve Bank of India Re: Devaluation of the Rupee

711. SHRI R. R. SINGH DEO : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) whether attention of Government has been drawn to a statement made by

the former Governor of the Reserve Bank of India, Shri H.V.R. Jengar in Bombay on 11th February, 1971 (published in the *Times of India* February 12, 1971) saying that India would have to face the unpleasant prospect of further devaluation of the rupee if the present inflationary situation continued ; and

(b) if so, the reaction of the Government of India in this regard ?

THE MINISTER OF FINANCE (VITTA MANTRI) SHRI YESHWANT RAO CHAVAN) : (a) Yes, Sir.

(b) The Government do not at all agree with the misgivings expressed in the statement.

Dissatisfaction among Class I Technical Officers in the Roads Wing

712. SHRI R. R. SINGH DEO : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether there is considerable amount of dissatisfaction among class I Technical Officers working in the Roads Wing over the delay in drawing up a seniority list and regularising their appointments ;

(b) if so, whether the Kolet Committee had recommended amendments of the Central Engineering Services (Road) Class I Recruitment Rules to regularise these appointments and the Law Ministry was consulted regarding these recommendations ; and

(c) the further decisions taken by his Mantralaya in the matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT (SANSDIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a) to (c). The question of inter